

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2012

Dated : 23rd January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**N.T.P.C. Ltd.Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.10
Mr. R.B. Sharma for R.4, 5 & 17
Mr. Mohit Kr. Shah for R.3**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **20.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm